

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT III (SPECIAL BENCH)**

**Item No.308**

CA-544/2021 CA-251/2021

IN

92/241/242/ND/2021

**IN THE MATTER OF:**

M/s. The Hamlin Trust & Ors

.....APPLICANT/PETITIONER

V/S

M/s. Rattan India Finance Pvt. Ltd. & Ors.

.....RESPONDENT

**SECTION**

U/s 241/242

**Order delivered on 11.08.2022**

**CORAM:**

**DR. BINOD KUMAR SINHA**  
**MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS**  
**MEMBER (JUDICIAL)**

**PRESENT:**

For the Applicant : Mr. Kapil Sibal, Sr. Counsel, Vijayendra Pratap Singh,  
Adv. Aditya Jalan, Abhimanyu Chopra, Raghav Chadha,  
Adv. Ambareen Mujawar, Raghav Seth, Urvashi Misra,  
Adv. Tanmay Sharma, Anant Narayan Misra,  
Adv. Sadhvi Chhabra

For the Respondent :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **17.08.2022.**



(Court Officer)  
Court III